

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 5019
TO BE ANSWERED ON 01.04.2022

IMPLEMENTATION OF PMMVY

5019. SHRI GIRISH CHANDRA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) since when the Pradhan Mantri Matru Vandana Yojana and Ready to Eat Food Scheme are being implemented in Uttar Pradesh along with the district-wise, year-wise Anganwadi Centre-wise amount of funds and food items provided since the date of implementation of the scheme till date;
- (b) whether any guidelines/orders/directions have been issued by the Government to States for implementation of the said schemes, if so, the details thereof; and
- (c) whether the Government has received any complaints with regard to large-scale irregularities taking place in the said schemes and if so, the details thereof along with the corrective steps taken by the Government in this regard?

ANSWER

MINISTER FOR WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) The Government is implementing Pradhan Mantri Matru Vandana Yojana (PMMVY) with effect from 01.01.2017, across the country, including in the State of Uttar Pradesh. There is no 'Ready to Eat Food Scheme' being implemented in the State of Uttar Pradesh.

The funds under PMMVY are released to the State Governments. Thus, the Government does not maintain district-wise and Anganwadi Centre-wise amount of funds released under PMMVY. The year-wise details of funds released under PMMVY to the State of Uttar Pradesh are as under:

Year	Fund Released (Rupees in Crore)
2017-18	336.17
2018-19	142.17
2019-20	405.56
2020-21	99.28
2021-22 (as on 22.03.2022)	228.73

(b) The Ministry has conveyed approval of the pan-India implementation of PMMVY to all States/Union Territories vide letter dated 19.05.2017. The Scheme Implementation Guidelines of PMMVY were issued on 01.09.2017.

(c) As PMMVY scheme is being implemented through the State Governments/ UT Administrations, any complaints received regarding irregularities in implementation of the scheme are referred to the concerned State Governments/ UT Administrations for taking appropriate remedial action.
